

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/GT/2020

Subject: Petition for revision of tariff for the 2014-19 tariff period after truing up exercise and determination of tariff for the 2019-24 tariff in respect of Chamera-I Hydroelectric Power Station (540 MW)

Petitioner: NHPC Limited

Respondents: Punjab State Power Corporation Ltd. and 5 others

Date of Hearing: **4.1.2022**

Coram: Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri S. P. Rathour, NHPC
Shri Piyush Kumar, NHPC
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Sachin Dubey, Advocate, BYPL
Shri Mohit Mudgal, Advocate, BYPL
Shri Abhishek Srivastava, BYPL
Shri Sameer Singh, BYPL

Record of Proceedings

The Petition was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter. He also submitted that the Petitioner has filed its rejoinder to the replies of the Respondents.
3. The learned counsel for the Respondent BRPL referred to the reply and made detailed oral submissions in the matter. The learned counsel for the Respondent BYPL adopted the submissions of the Respondent BRPL.
4. The Commission after hearing the parties, reserved its order in the matter.

By order of the Commission

Sd/-
B. Sreekumar
Joint Chief (Law)

